

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/21/KOB/2024
SECTION	SEC.9 IBC
NAME OF PARTIES	MUDALI ASSOCIATES, REP. BY ITS PROPRIETOR - BINDU A V/S SDF INDUSTRIES LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	RASHMI K V
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI SHARMA M

16th JULY 2024

## ORDER

### CP(IBC)/21/KOB/2024

Learned Counsel, Ms. Rashmi K V appears on behalf of the Operational Creditor through virtual mode. Learned Counsel, Mr. Hari Sharma appears on behalf of the Corporate Debtor through virtual mode.

Reply filed by the Corporate Debtor is on record.

Counsel appearing on behalf of the Operational Creditor seeks time to file Rejoinder. Time granted, let the Rejoinder be filed within a period of two weeks, after serving copy on the Counsel appearing for the Corporate Debtor.

List the matter for further consideration on **01.08.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**